

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

MA NO. 10/86

APPLICATION NO. 20 OF 1996

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

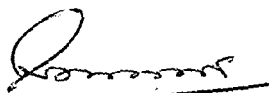
Notes of the Registry

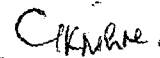
Orders of the Tribunal

31-5-86

None present for the
Petitioners.

List the MA
for admission along with
the OA on 24/7/86


(एस. पी. बिस्वास)
(S. P. BISWAS)
प्रशासनिक सदस्य
Adm Member

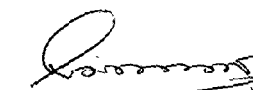

(गोपाल कृष्णा)
(Gopal Krishna)
उपाध्यक्ष
Vice Chairman

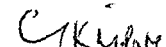
24-7-96

None present for the
applicants even in
the second round.

Copy of order
dated 24.7.86
Send to Petitioner
By Regd Post
vide no. 270
date 1.8.86

The MA is dismissed in
default for non-prosecution on
the part of the applicants.


(एस. पी. बिस्वास)
(S. P. BISWAS)
प्रशासनिक सदस्य
Adm Member


(गोपाल कृष्णा)
(Gopal Krishna)
उपाध्यक्ष
Vice Chairman

Copy of order returned
CL on 21/8/86, received for

18/86
Sulam Singh
18/8/86